

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/3331/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Satyajit Khound,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati, the 12<sup>th</sup> June, 2018.


Sub:- **Casual leave, Restricted Holiday with station leave permission.**

Ref:- Your letter No. DJ(G) 3939/2018 Dated 08.06.2018.


Sir,

With reference to the above, I am directed to inform you that, your prayer for availing casual leave on 11.06.2018 and 12.06.2018, restricted holiday on 13.06.2018 along with station leave permission with your official vehicle, at your own cost, from the morning of 10.06.2018 till the morning of 14.06.2018 has been granted/~~rejected~~.

Yours faithfully,

 12-6-18

**JOINT REGISTRAR (VIGILANCE)**

  
11.6.18